

**Krishi Vigyan Kendra in Krishna  
District, Andhra Pradesh**

6784. SHRIMATI CHENNUPATI VIDYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up Krishi Vigyan Kendra in Krishna District of Andhra Pradesh, for the development of agriculture in this region; and

(b) if so, when it is likely to be set up?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Question does not arise.

[*Translation*]

**Conversion of Telephone Exchanges in  
Uttar Pradesh**

6785. SHRI SUBEDAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to convert telephone exchanges in Chunar in Mirzapur District and Shakti Nagar, Ranukut, Obra and Churk in Sonbhadra district in Uttar Pradesh, into electronic exchanges;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes Sir, except telephone exchange in Obra.

(b) Electronic exchanges of suitable capacity stands allotted for Chunar, Shakti-nagar, Ranukut and Churk. These electronic

exchanges are planned to be commissioned on the availability of equipment.

(c) Replacement of Obra automatic exchange is not due at present and equipment for expansion has already been allotted.

[*English*]

**Representation from Kerala in Coconut  
Development Board**

6786. SHRI K. MURALEEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Kerala State has proper representation in the Coconut development Board; and

(b) if not, whether Government propose to reconstitute the board with proper representation from Kerala?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Does not arise.

**Drug Peddlars Arrested by Delhi Police**

6787. SHRI RAM SAGAR (Saidpur): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of drug peddlars arrested by Delhi Police during the last one year; and

(b) the action taken against them and to book the criminals dealing in drug trafficking?